

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 14
(IB)-102(PB)/2017

IN THE MATTER OF:

DBS Bank Ltd.

.... Petitioner

v.

Edu Smart Service Pvt. Ltd.

.... Respondent

Order U/s. 7 of (IBC) Liq.

Order delivered on 24.01.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

(HEARING THROUGH PHYSICAL MODE & VC)

PRESENT:

For the Petitioner : Adv. Chitranshul Sinha, Adv. Shivam
Shorewala

For the Liquidator : Adv. Prachi Johri, Adv. Abhipsa Sahu, Ms.
Ritu Rastogi

ORDER

IA-5186/20231

At request and by consent, list the matter on **15.04.2024**.

-Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

-Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

24.01.2024
Lalit